

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT NO. I)

CP No. 393(ND)/2017

In the matter of:

India Education Services Pvt. Ltd.

... Applicant

SECTION

Under Section 66 :

Order delivered on 09.11.2017

Coram

R. VARADHARAJAN
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the applicant:

Mr. Abhishek Sanyal, Advocate

ORDER

Learned counsel for the petitioner is directed to file a copy of the notice convening the EGM dated 17th October, 2017 alongwith explanatory statement. Post the matter on 22-11-2017.

Sd—

(DEEPA KRISHAN)
Member (Technical)

Sd— (R. VARADHARAJAN)

(R. VARADHARAJAN)
Member (Judicial)

KCS